

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 16<sup>th</sup> day of July, 2021

**M.A. No. 330/1217/2021**  
**In**  
**Original Application No. 330/1419/2015**  
 (U/S 19, Administrative Tribunal Act, 1985)

Present:

**Hon'ble Mrs. Justice Vijay Lakshmi, Member- (Judicial)**

1. Smt. Vidyawati Devi, aged about 58 years,  
Wife of Late Shri Brij Bhushan Shukla.
2. Ramesh Chandra Shukla, aged about 39 years,  
Son of Late Shri Brij Bhushan Shukla

Both are resident of Village & Post Charamau, District-Gorakhpur.

.....Applicants

By Advocate: Shri Deepak Maurya proxy for Shri Uday Chandani  
Shri Chandrika Prasad

**Versus**

1. Union of India through its General Manager, North Eastern Railway, Gorakhpur.
2. Manager, Printing & Stationery, North Eastern Railway Press, Gorakhpur.
3. Assistant Personnel Officer/Press North Eastern Railway, Gorakhpur.

-----Respondents

By Advocate: Shri Rajnish Kumar Rai.

## **ORDER**

### **Deliverd by Hon'ble Mrs. Justice Vijay Lakshmi, Member-J :**

I have joined this Bench online through Video Conferencing.

2. Shri Deepak Maurya, holding brief of Shri Udai Chandani, Id. counsel for the applicants is present in Court. Shri Chandrika Prasad, another Id. counsel for the applicants is present online through video conferencing. Shri Rajnish Kumar Rai, Id. counsel for the respondents is also present online through Video Conferencing.

3. M.A. No. 330/1217/2021 is a withdrawal application, filed by the applicants in the instant OA No.330/1419/2015, with prayer to permit them to withdraw this original application. The applicants have not sought any liberty to file fresh original application.

4. Ld. counsel for the respondents has no objection against the aforesaid prayer.

5. In view of the above, MA No.330/1217/2021 is allowed. The applicants are permitted to withdraw this O.A.No.330/1419/2015.

6. Accordingly, the original application is dismissed as withdrawn.

7. All the MAs pending in this OA stand disposed of as being infructuous.

No costs.

**(Justice Vijay Lakshmi)  
Member (Judicial)**

/Neelam/